

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No.5273/2021
(S.W.P. No.1430/2009)

Thursday, this the 20thday of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Tarun Shridhar, Member (A)**

Amar Vijay,
Aged 57 years,
S/o Late Sh. Ram Tirath Mansotra,
R/o 52 A/B, Gandhi Nagar,
Jammu.

..Applicant

(Mr. Aditya Gupta, Advocate)

VERSUS

1. State of Jammu and Kashmir
Through Commissioner/Secretary to Govt.,
Incharge, Power Dev. Department,
J&K Govt. Srinagar.

...Respondent

(Mr. Sudesh Magotra, Deputy Advocate General)



ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

Mr. Aditya Gupta, learned counsel for applicant submits that the T.A.(S.W.P. No.1430/2009) has become infructuous. It is accordingly dismissed as infructuous.

There shall be no order as to costs.

(Tarun Shridhar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

May 20, 2021
/sunil/rk/sd/